CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

COMFORT FINCAP LIMITED ("CFL")

(Formerly known as Parasnath Textiles Limited)

(Registered Office: 22, Camac Street, Block-`B', Kolkata- 700 016)

This Corrigendum to the Public Announcement **("Corrigendum to the PA")** is in continuation of and should be read in conjunction with the Public Announcement **("PA")** dated February 27, 2013 issued by VC Corporate Advisors Pvt. Ltd., **("Manager to the Offer")** on behalf of Luharuka Commotrade Private Limited (herein after referred to as the **"Acquirer"** or **"LCPL"**) to the equity shareholders of Comfort Fincap Limited (herein after referred to as **"Target Company"** or **"CFL"**) pursuant to Regulation 10 and other applicable provisions as required under the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the **"Regulations"**), the shareholders of the Target Company are requested to note the following with respect to the Public Announcement:

1. The Original and Revised Schedule of some of the major activities pertaining to the Offer is as under:

Activity	Original Date & Day		Revised Date & Day	
	Date	Day	Date	Day
Date of Publication of Public Announcement	27.02.2013	Wednesday	27.02.2013	Wednesday
Specified Date (for the purpose of determining the name of shareholder to whom the letter of offer will be sent)	08.03.2013	Friday	08.03.2013	Friday
Last Date for a Competitive Bid, if any	20.03.2013	Wednesday	20.03.2013	Wednesday
Date by which the Letter Of Offer will be dispatched to the shareholders	05.04.2013	Friday	14.06.2013	Friday
Date of Opening of the Offer	11.04.2013	Thursday	19.06.2013	Wednesday
Last date for revising the Offer Price/ Number of Shares	18.04.2013	Thursday	27.06.2013	Thursday
Last date for Withdrawal of Acceptance by shareholders who have accepted the Offer	25.04.2013	Thursday	03.07.2013	Wednesday
Date of Closing of the Offer	30.04.2013	Tuesday	08.07.2013	Monday
Date by which acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate for the rejected shares will be dispatched	15.05.2013	Wednesday	23.07.2013	Tuesday

2. As on date of the Public Announcement, the equity shares of the Target Company are listed at The Calcutta Stock Exchange Limited, U. P. Stock Exchange Limited and Delhi Stock Exchange limited only. Further, the Target Company got its equity shares listed on BSE Limited **("BSE")** w.e.f. 25th March, 2013 and are admitted to dealings under Group "B / S&P BSE SMALL CAP", Scrip Code of "535267" & Scrip ID: "COMFINCAP" on BSE. Pursuant to aforesaid matter, the Manager to the Offer on behalf of the Acquirer shall publish the Corrigendum to the PA and Post Offer PA in Lakshadweep (Marathi Daily Mumbai edition) in addition to the newspapers in which the earlier Public Announcement dated 27.02.2013 has appeared.
3. On 08.06.2013, CFL passed the Board Resolution for the sub-division of the face value of the Equity Share of the CFL from Rs. 10/- per share to Re. 1/- per share, to delist the equity shares of CFL from the U. P. Stock Exchange Limited and Delhi Stock Exchange limited on the grounds of absence of trading in compliance with the SEBI (Delisting of Equity Shares) Regulations, 2009 and subsequent amendments thereto and also for the acceptance of the resignation of Ms. Sonia Jain, Company Secretary of CFL and the same were communicated to the abovementioned Stock Exchanges on 08.06.2013 only.
4. All other terms and conditions of the Offer remain unchanged. The Acquirer and the Directors of the Acquirer accept full responsibility for the information contained in this Corrigendum to Public Announcement and also accept responsibility for the obligations of the Acquirer laid down under the Regulations.
5. This Corrigendum to the PA would also be available on the SEBI website at http://www.sebi.gov.in.

Issued by Manager to the Offer on behalf of M/s. Luharuka Commotrade Private Limited:

MANAGER TO THE OFFER

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI Registration No. INM000011096
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Place: Kolkata

Date: 11.06.2013